

DIVISION BENCH
COURT - II

O-229

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/536(KB)2017
COMP.APPL/535(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	SATYABRAT BHADANI & ORS- VS RAM CHAND RAM NAGA RAM RICE MILLS PVT.LTD. & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. A.k. Srivastava, Adv.] For the Petitioner
Mr. Akash Sharma, Adv.]

Mr. Shaunak Mitra, Adv.] For the Respondent
Mr. P.P. Bishwal, Adv.]
Mr. Rabindra Kumar Mitra, Adv.]
Mr. Riyanshu Agarwal, Adv.]

ORDER

1. Learned Counsel for the Petitioner present. Learned Counsel for the Respondent present.
2. Heard both the learned Counsel for the parties. **Reserved for orders.**
3. Written notes of arguments be filed by both the parties within a period of one week.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)